



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिन्ह

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

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**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
Geographical Indications

CG/TMR/Public Notice /2019/

Date: 19/09/2019

Public Notice

It has been brought to the notice that in certain pending opposition and rectification cases the parties have already settled their cases amicably. However no final orders could be issued in such cases due to lack of information at Trade Marks Registry, at respective Branch offices.

In this regard, it is informed to all concern that in cases, wherein an opposition is pending before the Trade Marks Registry and the parties have arrived at an amicable settlement, the fact may be brought to the notice of the concerned officer of the respective Branches with supporting document immediately through email as below, so as to enable the Registry to pass suitable orders in the matters as per law. It may further be noted that the subject matter of the email must be mentioned as “Withdrawal/settlement of Opposition/Rectification/Application”.

Sr. No.	Branches	Concerned e-mail
1	TMR Ahmedabad	sachin.sharma@nic.in
2	TMR Chennai	mm.habibulla@nic.in
3	TMR Delhi	opposition.delhitmr@gov.in
4	TMR Kolkata	ratan.shalya@nic.in
5	TMR Mumbai	anoopsri.tmr@gov.in

(O P Gupta)
CGPDTM